

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No. 239

Dated 10.09.2020

For smooth running of Courts as well as offices, all the Judicial Officers of Hooghly Sadar, Chandernagore, Serampore and Arambagh Sub-Division **are requested to make local arrangement of staff members** (excepting the deputed staff members as mentioned in this office Order No. 238 Dated 10.09.2020) of their respective Courts and department on rotation basis **for the period from 16.09.2020 to 30.09.2020**, by maintaining COVID protocol. **They are also requested to direct staff concerned to attend their duties in proper time. It is further made clear that the absence of the concerned staff on the date of duty without having any plausible explanation will be dealt with seriously.**

All the Judicial officers are also requested to send a copy of the aforesaid local arrangement order to the English department via e-mail.

Subra Sarkar
District Judge, Hooghly

Memo No. *1406(68)/COVID-19* Dated *10/9/2020*

Copy forwarded for information and taking necessary action to :-

1. The Additional District & Sessions Judge, 1st / 2nd / 3rd Court;
2. The Judge, Special Court (E.C. Act)-cum-Additional District & Sessions Judge;
3. The Additional District & Sessions Judge, Fast Track 1st / 2nd Court;
4. The Civil Judge (Sr. Divn.), 1st / 2nd / Additional Court;
5. The Civil Judge (Jr. Divn.), 1st / 2nd / 3rd / 4th / Additional Court;
6. The Chief Judicial Magistrate.
7. The Additional Chief Judicial Magistrate
8. The Judicial Magistrate, 2nd / 3rd / 4th / 5th / Additional Court;
9. District Judge's Vernacular Department.
10. Judge-in-Charge, Accounts/ Nezarath Department, District Record Room, Copying Department (Civil/Criminal)Wing.

HOOGHLY/ CHANDERNAGORE/ SERAMPORE/ ARAMBAGH

Subra Sarkar
District Judge, Hooghly